

ITEM NO.23

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4428/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH & ORS.

Respondent(s)

Date : 17-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Sakshi Kakkar, AOR
P shephalika Srivastava, Adv.
Mr. Vishal Kumar, Adv.
Ms. Sakshi Dubey, Adv.

For Respondent(s) :
Ms. Maheravish Rein, Adv.
Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1,3 and 4 are duly represented.

Certificate of service from the High Court with regard
to respondent No.2 is still awaited. Let a D.O. letter be
issued.

List again on 9.5.2025.

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SUJATA SINGH
Registrar